

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

37. C.P. (IB)/999(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: CONTROL & APPLICATIONS AUTOMATION INDIA  
PRIVATE LIMITED

SECTION: 59 of IBC 2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List the matter on  
**14.04.2023**.

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)

/z/